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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/53/2016

NAME OF THE PETITIONER(S) : V.P. Abdul Kareem

NAME OF THE RESPONDENT(S) : Glossoft Technologies Private Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Rohan Rajasekaran for Rajayopal & Rajsekaran Advocates	Counsel for R1 - R3	R.W. R
2.	K. Ganesan Kumar Athiban Vijay A. K	Counsel for P	A. K. Vijay

ORDER

Shri A K Athiban Vijay, representing counsel representing the petitioner present. Shri Rohan Rajasekaran, counsel for R1 to R3 present. Counsel for R1 to R3 filed counter in CA-1/2015 and CA-2/2015 and served copy of the same to the other side. Pleadings are complete and the matter is posted for hearing of CAs. Put up on 14.02.2017 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)